## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

TEICATION NUMBER

**PETITION NUMBER** 

: TCP/34/2016

NAME OF THE PETITIONER(S)

: Sunil Shastri and 16 Others

NAME OF THE RESPONDENT(S)

: Innvol Medical India Ltd and 7 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) Vijaya Psashavetu. S

Coursel for R1, R2, R3

Coliny

2 Paritona Venkates waran

(FOR)

Raj Thobalch

Council For the

Petitioner

25

3) J.N. Preethi

For King Ge Panteridge Counsel As

Respondents

**ORDER** 

Ms Pavitra Venkateswaran, counsel for petitioner present. Shri S Vijaya Prashanth, counsel for R1 to R3, R5 and Ms J N Preethi, counsel for R4 to R7 present. Both the counsels prayed time for reporting the final outcome of the settlement. Time extended at their request as a final opportunity for reporting the final outcome of the settlement talks. Put up on 28.04.2017 at 10.30 A.M.

(Ch.Md.Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)